

- 36 -

Annexure-4

Name of the Corporate Debtor: SUPREME STAR VILLA PRIVATE LIMITED. Date of Commencement of CIRP: 06.03.2024. List of Creditors as on: 20.03.2024

Sl No.	Name of Creditor	Date of Claim received		Amount of claim admitted	Nature of claim	Details of Claims Admitted		Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
		Date of receipt	Amount Claimed			Amount covered by guarantee	Amount of claim admitted							
1	SREI EQUIPMENT FINANCE LIMITED	15/03/2024	1,263,518,839.00	558,522,762.00	Unsecured	558,522,762.00	No	No	100.00%	0.00%	0	0	704,996,077	Amount admitted subject to further verification for want of additional information
	TOTAL		1,263,518,839.00	558,522,762.00		558,522,762.00			100.00%	0	0	0.00	704,996,077	

Note: SREI EQUIPMENT FINANCE LTD

Securities: Primary Security: NIL
 Collateral Security: Equitable mortgage of land situated at Niguvadi, Taluka Sangameshwar, District Haknagiri, within the jurisdiction of sub-registrar Devarukh and within the limits of Zila Parishad and Panchayat Samity of sangameshwar being GGU7/Survey No. 39/04 admeasuring the area about 166H-33R
 Guarantors: Mr. Adam Ibrahim Shaikh, Shahpur, H.No. 987, Gala No. 1, Mahen Vella Cherpoli, Near Swagar Apartment, Shahpua, Thane-401505

ANUPKUMAR SINGH
 INSOLVENCY PROFESSIONAL
 IP Registration No.- IBI/PPA-001/1P-P00153/
 2017-2018/10322



28 MAR 2024